

offences under the Drug and Food Acts. Regional laboratories should be set by the Central Government and treated as the final authorities for determining food adulteration.

- (iii) that the States take urgent action for creating a special machinery for tackling problems of spurious drugs.
- (iv) that the States initiate systematic action for enforcing of the Provisions of the Prevention of the Food Adulteration Act, Particularly in the rural areas
- (v) that adequate attention be paid to mass education programmes, advertisements, short films, A.I.R. Broadcasts, T.V. Series and all other similar publicity measures for ensuring the quality of food articles.
- (vi) that voluntary organisations, particularly those of women be encouraged and supported to play their role in the quality control of food.
- (vii) that consultative Committees be established at the Central, State and district levels to guide, monitor and supervise the programmes of prevention of food adulteration.
- (viii) that machinery be set up to coordinate preventive and penal action by States so that inter-State problems could be solved.
- (ix) that the Central Government expand the training facilities for various categories of staff at all levels.
- (x) that the Central Government formulate a scheme for extending assistance to the States for further strengthening the State machinery for enforcement of the measures envisaged.

- (xi) that the Planning Commission be requested to provide adequate resources for these purposes in the Central and State sector in the 7th Five Year Plan.

Central assistance to each states for promotion of Homoeopathy

5936. SHRI MOHANBHAI PATEL : Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state : the details of the Central assistance provided to each State for the promotion of Homoeopathy during 1985-86 ?

THE MINISTER OF STATE FOR THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : This Ministry does not have any scheme under which Central assistance is provided to States for promotion of Homoeopathy.

Seats allotted for foreign students for admission in medical Colleges

5937. SHRI JAGANNATH PATTNAIK : Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of seats allotted for foreign students for admission to various medical colleges for MBBS course in different colleges during the current financial year;

(b) the details of students, nationality-wise, who have so far been admitted in various colleges in MBBS during last three years;

(c) whether Government propose to increase the number of seats in view of the increased number of foreign students seeking admission in the colleges; and

(a) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) There is no specific overall allotment of